

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No. 1881/2020  
MA No.2409/2020**

Today this the 24<sup>th</sup> day of November, 2020

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Vandana (Nursing Officer),  
Age about 35 years, Group 'C',  
D/o Sh. Tejvir Singh,  
R/o Flat No.272, 3<sup>rd</sup> Floor,  
Street No.04, Durga Puri,  
Extn., Shahdara Delhi-110093.
2. Hari Shankar (Nursing Officer),  
Age about 32 years, Group 'C',  
S/o Sh. Ram Sharan Sharma,  
R/o M-67/2, Gali No.05, Shastri Nagar,  
Delhi-110052.
3. Jency Mary James, (Nursing Officer),  
Age about 34 years, Group 'C',  
D/o Sh. Daniel James Kutty,  
R/o 130-B, Sakti Khand-1<sup>st</sup> Indirapuram,  
Ghaziabad U.P.-201014.
4. Lily Rai (Nursing Officer),  
Age about 34 years,  
D/o Late Sh. L.P. Rai, Group 'C',  
R/o G.B. Pant Nursing Hostel,  
Room No.25, Delhi.
5. Arun Trivedi (Nursing Officer),  
Age about 31 years, Group 'C',  
S/o Sh. Manohar Lal Shastri,  
R/o Sharma Petrol pump ke pass,  
Gangapur City Road Lalsot,  
Distt. Dusha, Rajasthan.
6. Anjaly George (Nursing Officer),  
Age about 34 years, Group 'C',  
D/o Shri M.P. George,  
R/o J-27, F2, Dilshad Colony,  
Delhi-110095.





7. Dhiju Krishna (Nursing Officer),  
Age about 36 years, Group 'C',  
S/o Sh.S. Radha Krishnan,  
R/o 2178/6, 3<sup>rd</sup> floor,  
Guru Arjun Nagar,  
Shadipur, Delhi.
8. Rajni Chhabra (Nursing Officer),  
Age about 36 years, Group 'C',  
D/o Sh. Subhash Chhabra,  
R/o H.No-A-1246, G.D. Colony,  
Mayur Vihar, Phase-III, Delhi.
9. Jasneet Kaur Sethi (Nursing Officer),  
Age about 32 years, Group 'C'  
D/o Late Sh. Surinder Pal Singh,  
R/o T-564A, Gali No.2,  
Baljeet Nagar, New Delhi-110008.
10. Lalit Kumar Rohilla (Nursing Officer),  
Age about 42 years, Group 'C'  
S/o Sh. Jai Prakash  
R/o 9, RPS, Mansarovar Park,  
DDA Flats, Shahdara, Delhi.
11. Priya Mary Randhawa (Nursing Officer),  
Age about 32 years, Group 'C',  
D/o Sh. Baljeet Randhawa,  
R/o B1/11, Vindhaya Shree Apartment,  
Main Road, Burari, Delhi-110084.
12. Pushpendra Singh (Nursing Officer),  
Age about 33 years, Group 'C',  
S/o Sh. Rajveer Singh,  
R/o Nagla Bhagat, Post Sunari The &  
Distt.-Bharatpur, Rajasthan-321001.
13. Sushma Khatri (Nursing Officer),  
Age about 32 years, Group 'C',  
D/o Shri Jagdish Khatri,  
R/o 1164, Pana Paposian,  
Narela, Delhi-110040.
14. Sijimol Antony (Nursing Officer),  
Age about 36 years, Group 'C',  
D/o Sh. Antony Cherian,  
R/o C-40, Jeewan Park, Uttam Nagar,  
New Delhi-110059.
15. Sumitra (Nursing Officer),  
Age about 38 years,  
W/o Sh. Sushil Kumar,

R/o H.No.803, Gali No.4,  
Arya Nagar, Balour Road,  
Bahadurgrah (H.R)-124507.



16. Rashmi (Nursing Officer),  
Age about 36 years, Group 'C',  
D/o Sh. Satender Singh,  
R/o 336/4, Gali No.4, Govind Puri,  
Kalkaji, New Delhi.
17. Shalini Thakur (Nursing Officer),  
Age about 35 years, Group 'C',  
D/o Sh. Sher Singh Thakur,  
R/o Village-Samroti P.O-Kotgrah,  
Kumarsain Distt-Shimla (H.P.).
18. Jomole Joseph (Nursing Officer),  
Age about 36 years, Group 'C',  
D/o Sh. Joseph C.M.,  
R/o C-7/242, Lowrance Road,  
Keshav Puram, Delhi-110035.

...Applicants

(through Sh. Harish Kumar, Advocate)

Versus

1. The Chief Secretary,  
Govt. of NCT Delhi,  
New Secretariat, New Delhi.
2. Principal Secretary (Health),  
Govt. of NCT Delhi,  
New Secretariat, New Delhi.
3. Medical Superintendent,  
G.B. Pant Hospital,  
New Delhi.

...Respondents

(through Ms. Esha Mazumdar, Advocate)

**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy, Chairman :****M.A. No.2409/2020**

M.A. seeking joining together in a single petition is allowed.

**O.A. No.1881/2020**

The applicants were engaged as contract employees in the various departments of the Govt. of NCT of Delhi. They got issued a legal notice claiming the benefit of pay scale at the entry level and relied upon the judgment of the Hon'ble High Court in WP(C) No.717/2015. This OA is filed seeking a direction to the respondents to extend the said benefit.

2. Heard Shri Harish Kumar, learned counsel for applicants and Ms. Esha Mazumdar, learned counsel for respondents, at the stage of admission,

3. The applicants have filed this OA claiming the benefit of the judgment of this Tribunal in OA No.2947/2013 dated 12.08.2014 and that of the Hon'ble High Court in WP(C) No.717/2015. The question as to whether the applicants herein are on the same footing as the employees in those cases, needs to be examined by the respondents. It would be possible, if only the

applicants submit a comprehensive representation to the respondents, furnishing the particulars of their engagement with the Govt. of NCT of Delhi. Though a legal notice is issued, the same would not hold good at this stage.



4 We, therefore, dispose of the OA, leaving it open to the applicants to file a representation claiming the benefit and direct the respondents to pass a reasoned order thereon, within a period of two months thereafter.

There shall be no order as to costs.

**(A. K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

**November 24, 2020**

/sunil/rk/vb/sd